

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 08/05/2017

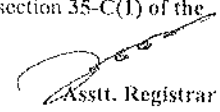
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70456/2017-EX[DB] dated 04/05/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/3794/2010	Commissioner of CUSTOMS- Meerut-ii OPPOSITE SHAHEED SMARAK, DELHI ROAD...BHANSALI GROUND, MEERUT, UTTAR PRADESH
		Name and Address of Respondent
2		Neeru Enterprises (unit-ii) 6, saleem Manzil, civil Lines,, RAMPUR ,UP

Copy To

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

13 C.D.R. 14 Office Copy 15 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

Appeal No. E/3794/2010-EX(DB)

Dated of Hearing/decision: 04/5/2017

[Arising out of Order-in-Appeal No. 289-CE/MRT-II/2010 dated 30.08.2010 passed by Commissioner (Appeals), Customs & Central Excise, Meerut-II]

C.C.E. & S.T., Meerut-II

Appellant

Vs.

Neeru Enterprises (Unit-II)

Respondent

Appearance:

Present for the Appellant: Shri Pawan Kumar Singh (Superintendent) A.R.

Present for the Respondent: None

Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)

Hon'ble Shri Anil G. Shakkarwar, Member (Technical)

Final Order No. 70456/2017

Per: Anil Choudhary

Appeal is disposed of as withdrawn under Litigation policy as prayed by Commissioner, Customs & Central Excise, Meerut-II vide application dated 08.3.2017.



(Dictated and pronounced in the Open Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

(K. Gupta)

-Sd/-

(ANIL CHOUDHARY)

Member (JUDICIAL)

सहायक पंजीकार/Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण/(C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
(K. M. G. MARG, ALLAHABAD-211001)

24/05/2017